

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4940

ANSWERED ON:13.08.2014

TIGER RESERVES

Hansdak Shri Vijay Kumar;Kodikunnil Shri Suresh;Patel Shri Prahlad Singh;Shinde Dr. Shrikant Eknath;Venkatesh Babu Shri T.G.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of Wildlife Sanctuaries and Tiger Reserves in the country, State-wise;
- (b) whether the Government proposes to notify more Tiger Reserves in the country including Bor Wildlife Sanctuary in Maharashtra;
- (c) if so, the details thereof and the proposals received from various State Governments in this regard, State-wise and the action taken thereon;
- (d) whether incidents of killing/poaching of Tigers have been received from various States; and
- (e) if so, the details thereof, State-wise and the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) The details of Wildlife Sanctuaries and Tiger Reserves in the country are at Annexures-I and II respectively.
- (b) & (c) 'In-principle' approval has been accorded by the National Tiger Conservation Authority for creation of two new tiger reserves, viz. Ratapani (Madhya Pradesh) and Sunabeda (Odisha). Final approval has been accorded to Bor (Maharashtra), Kudremukh (Karnataka) and Rajaji (Uttarakhand) for declaring as a tiger reserve. The State Governments have been advised to send proposals for declaring the following areas as tiger reserves: (i) Suhelwa (Uttar Pradesh), (ii) Guru Ghasidas National Park (Chhattisgarh), (iii) Mhadei Sanctuary (Goa), (iv) Srivilliputhur Grizzled Giant Squirrel / Megamalai Wildlife Sanctuaries / Varushanadu Valley (Tamil Nadu) and (v) Dibang Wildlife Sanctuary (Arunachal Pradesh).
- (d) & (e) The details of tiger mortality due to natural and other causes and poaching including seizure, as reported by States, are at Annexure-III. The milestone initiatives taken by the Government of India for protection of tigers are at Annexure-IV.